

ITEM NO.24 Court 5 (Video Conferencing) SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).1067/2021

DOLPHY

Petitioner(s)

VERSUS

THE STATE OF KERALA & ANR.
(With applns for exemption from filing O.T)

Respondent(s)

WITH

W.P.(C) No.1109/2021 (X)
(With applns for exemption from filing O.T)

W.P.(C) No. 1113/2021 (X)
(With applns for appropriate orders/directions, exemption from filing original vakalatnama/other document, exemption from filing affidavit, intervention application)

W.P.(Cr1.) No. 433/2021 (X)
(With applns for exemption from filing O.T)

W.P.(C) No. 1171/2021 (X)
(With applns for appropriate orders/directions, exemption from filing affidavit)

W.P.(C) No. 1215/2021 (X)
(With applns for exemption from filing affidavit)

W.P.(Cr1.) No. 487/2021 (X)
(With applns for exemption from filing proof of surrender)

W.P.(Cr1.) No. 513/2021 (X)
(With applns for appropriate orders/directions, for exemption from filing O.T.)

W.P.(Cr1.) No. 507/2021 (X)
(With applns for appropriate orders/directions, for exemption from filing O.T.)

W.P.(C) No. 1110/2021 (PIL-W)
(With applns for exemption from filing affidavit)

Date : 28-01-2022 These matters were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI**

For Petitioner(s) Mr. S. Nagamuthu, Sr. Adv.
Mr. Subash Chandran, Adv
Mr. Sayooj Mohandas. M, Adv
Mrs.Kavitha K.T, Adv
Mr. Sandeep Singh, AOR

Mr. V. Chitambaresh , Sr Adv
Ms. Rashmi Singhanian, AOR
Mr. Praneet Pranav, Adv.
Mr. Nachiketa Joshi, Adv.
Mr. Santosh Kumar, Adv.
Mr. Suvin Menon, Adv.

Mr. Siddharth Luthra Sr.Adv
Mr. K.V.Muthu Kumar, AOR
Mr. Nachiketa Joshi Adv
Mr. Ardhendu Mauli Prasad Adv
Mr. Santosh Kumar Adv
Mr. Praneet Pranav Adv
Mr. Ayush Kaushik, Adv
Ms. Kavitha K T, Adv
Mr. Angaj Gautam, Adv
Mr. Kaustubh Seth,Adv

Mr. V.Chitambaresh Sr. Adv.
Mr. Aditya Sharma AOR
Mr. Nachiketa Joshi, Adv.
Mr. Praneet Pranav, Adv.
Mr. Santosh Kumar, Adv.
Mr. Suvin R Menon, Adv.
Mr. Sayooj Mohandas M, Adv.
Ms. Kavitha K T., Adv.
Mr. Ardhendu Prasad, Adv.

Mr. V.Giri, Sr Adv.
Mr. Deepak Prakash, AOR
Mr. Sriram P., Adv.
Mr. Pawan Kr. Dabas, Adv
Mr. Nachiketa Vajpayee, Adv
Ms. Divyangna Malik, Adv.
Mr. Abhishek Bhati, Adv.

For Respondent(s) Mr. G. Prakash, AOR

Mr. PV Surendranath, Sr. Adv.
Mr. Nishe Rajen Shonker, AOR
Ms. Anu K Joy, Adv.

Mr. Alim Anvar, Adv
Mr. Subash chandran KR, adv
Mrs. Lekha Sudhakaran, adv

UPON hearing the counsel the Court made the following
O R D E R

List on 11.02.2022.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master